Labour enforcement machinery in KBK districts of Orissa

- 972. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have a proposal for strengthening of the labour enforcement machinery in KBK districts in Orissa; and
 - (b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) and (b) Government of India, at present does not have any proposal for strengthening of the Labour Enforcement Machinery in KBK districts in Orissa.

Norms for setting up of ESI hospitals/dispensaries

- 973. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:
- (a) the norms prescribed by Government to set up ESI hospitals/dispensaries in the country;
- (b) the number of ESI hospitals/dispensaries set up by Government in each State and location thereof;
- (c) whether the proposals to expand health care facilities through ESI in some States are under Government's consideration; and
- (d) if so, the steps taken thereon particularly to set up additional ESI hospitals and dispensaries in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) As per norms and standard approved by the Corporation, a dispensary will be set up at places where at least 3,000 insured persons family units are available and the hospitals will be established where 25,000 insured persons family units are residing.

At the places where insured persons family units are less than 3000, the State Governments have been requested to provide medical benefits through the clinics of insurance medical practitioners.

(b) 140 ESI hospitals and 1451 ESI dispensaries are functioning at present which are spread all over the country where the ESI Scheme is in existence.

(c) and (d) On the basis of proposals received from the concerned State Government, the ESI Corporation sanctions new ESI dispensaries/ hospitals as per norms and standard approved by the Corporation. There is no proposal from Government of Orissa pending with the ESI Corporation.

Setting up of model hospitals under ESI scheme

974. SHRI JANARDHANA POOJARY: Will the Minister of LABOUR

be pleased to state:

- (a) whether it is a fact that Government propose to set up model hospitals in each State under the Employees State Insurance Scheme;
- (b) if so, the details thereof, the likely revenue implication and the time schedule for establishing the proposed hospitals;
- (c) whether Government would consider establishing more than one model hospital under the Scheme in the States with higher population density and size; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) Yes, Sir.

- (b) The ESI Corporation has decided to set up one Model Hospital in each State. Approximately a sum of Rs. 130 crore has been provided for these Hospitals. The Corporation has already taken over ESI Hospitals at Nacharam (AP), Ludhiana (Punjab), Jaipur (Rajasthan) and Chandigarh. The setting up of the remaining Model Hospitals is subject to consent of concerned State Governments.
- (c) and (d) The Corporation for the present has decided to convert only one Hospital in each State for developing it into a Model Hospital.

E.P.F. contribution

- 975. SHRI RAJKUMAR DHOOT: Will the Minister of LABOUR be pleased to state:
- (a) whether it is a fact that many companies particularly small and medium include their EPF contribution in the salary of employees thus forcing the employees to make contribution on behalf of the company;